| (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 | | | | | | | | | | |
|---|--|----------------------------|-----------|----------------------------|-----------|--|-------------------|-----------------|--------------------|--------------------|
| Sl. No. | Category of Creditor | Summary of Claims Received | | Summary of Claims Admitted | | | Amount of | Amount of Claim | Amount of Claims | Details in Annexur |
| | | No. of Claims | Amount | No. of Claims | Amount | % Share in Total Amount of Claims Admitted | Contingent Claims | Not Admitted | under Verification | (Only PDF) |
| 1 | Secured financial creditors belonging to any class of creditors | | | | | | | | | NA |
| 2 | Unsecured financial creditors belonging to any class of creditors | | | | | | | | | NA |
| 3 | Secured financial creditors (other than financial creditors belonging to any class of creditors) | 2 | 237361382 | 2 | 237361382 | 90.15 | | 95256 | | Annexure 3 |
| 4 | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | | | | | | | | | NA |
| 5 | Operational creditors (Workmen) | | | | | | | | | NA |
| 6 | Operational creditors (Employees) | | | | | | | | | NA |
| 7 | Operational creditors (Government Dues) | | | | | | | | | NA |
| 8 | Operational creditors (other than Workmen and Employees and Government Dues) | 1 | 25930190 | 1 | 25930190 | 9.85 | | 0 | | <u>Annexure 8</u> |
| 9 | Other creditors, if any, (other than financial creditors and operational creditors) | | | | | | | | | NA |
| Total | | 3 | 263291572 | 3 | 263291572 | 100.00 | | 95256 | | |